

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3688/2021

This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



Manzoor Ahmed Mir

.....Applicant

(By Advocate:- None)

Versus

State of J&K and Others

.....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**O R D E R
[O R A L]**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2011, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/